

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date:16th February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 18/2017(CZ) (M.A.No.76/17)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv.	
FOR HEARING				
2.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	
3.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application 148 /2016 (CZ)	Shivam Gupta Vs. India Waste Management Pvt. Ltd. & 4 Ors.	Mr. Shantanoo Saxenaa, Adv. Mr. Ayush Bajpayee, Adv. Mr. Yaduvendra Yadav, Adv. Mr. Rajendra Giri, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 136/2016(CZ) (M.A.No.23/17)	Gyanendra Dwivedi Vs State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Joshep Thomas, Adv.	
6.	Original Application No. 117/2016(CZ)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 106/2015(CZ) (M.A.No.731/16) (M.A.No.802/16) (M.A.No.803/16) (M.A.No.953/16) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	

8.	Original Application No. 09/2017(CZ)	Anil Verma & Anr. Vs State of M.P. & Ors.	Mr. Dharamvir Sharma, Adv.	
9.	Original Application No. 07/2017(CZ)	Shankar Batham Vs State of M.P. & Ors.	Mr. Aditya Vijay Singh, Adv.	
10.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. Purushaindra Kaurav Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava,Adv.	
11.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh forR-5 Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
12.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
13.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
		Vinod kumar kori Vs. State of M.P. & Ors.		

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